

Annexure - 7

Name of the Corporate Debtor: : Geetapuram Port Services Limited

Date of Commencement of CIRP : 27th July, 2023

List of Creditors as on : 31st August, 2023

List of Operational Creditors (Government Dues)

												(Amount in INR)
Sl. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether Related Party?	% voting share in CoC					
1	Deputy Commissioner of Income Tax, Central Circle - 8(3), Mumbai	26-08-2023	2,53,28,31,004	-	Unsecured OC	No	0.00%	-	-	2,53,28,31,004		Claim received from Deputy Commissioner of Income Tax, Central Circle-8(3), Mumbai is as given below : Demand : Rs. 2,53,28,31,004/ (plus interest u/s. 220(2) of the Income-tax Act, 1961, as applicable)
Total			2,53,28,31,004	-			0.00%	-	-	2,53,28,31,004		